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- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles, Automobile Ancillary Industries Transport Vehicles Industries, Tractors, Earth-moving Equipment and Internal Combustion Engines for the year 1969-70, under sub-section. (4) of section 7 of the Industries (Development and Regulation) act, 1951. [Placed in Library Sec. No. LT—4571/70]
- (2) A statement (Hindi version) showing reasons for delay in laying the Certified Accounts of the Khadi and Village Industries Commission for the year 1966-67 and the Audit Report thereon. [Placed in Library. See No. LT—4572/70]

13.31 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 8th December, 1970, adopted the following motion in regard to the Joint Committee on Offices of Profit :—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one member to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Narayan Patra from the membership of the Rajya Sabha on the 2nd April, 1970, and resolves that the House do proceed to elect, in accordance with system of proportional representation by means of the single transferable vote, one member from among the members of the House to the said Joint Committee to fill the vacancy.”

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Venigalla Satyanarayana, Member of Rajya Sabha, has been duly elected to the said Joint Committee.

SHRI HEM BARUA (Mangaldai) : May I draw your kind attention to the fact that I have submitted an Adjournment Motion on the dastardly attack on the wife and son of Mr. Parimal Ghosh, a Member of this House, and a Minister of State.

MR. SPEAKER : I have allowed the Call Attention Motion on that. We were shocked at the news.

SHRI HEM BARUA : Thank you.

COMMITTEE ON GOVERNMENT ASSURANCES

TENTH REPORT

SHRI ANBAZHAGAN (Tiruchengode) : I beg to present the Tenth Report of the Committee on Government Assurances.

13.32 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

THIRTEENTH AND FIFTEENTH REPORTS

SHRI SADHU RAM (Phillur) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Thirteenth Report (Hindi and English versions) on the Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.
- (2) Fifteenth Report on the Ministry of Railways (Railway Board)—Reservations for Scheduled Castes and Scheduled Tribes in Indian Railways.

MR. SPEAKER : Now, on the next item, you have only Shrimati Sharda Mukerjee for 10 minutes. The Minister will reply after that. We want to hurry up now.